

1	2	3
21.	Punjab	29
22.	Rajasthan	83
23.	Sikkim	3
24.	Tamil Nadu	49
25.	Tripura	3
26.	Uttaranchal	45
27.	Uttar Pradesh	242
28.	West Bengal	152
TOTAL :		1734

Pending cases

1284. SHRI MATILAL SARKAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the numbers of suits lying pending in High Courts and Supreme Court for the last three years;

(b) the number of suits lying pending upto June, 2004, State-wise;

(c) whether there is any plan to set up a new High Court in Tripura, having second highest population in the North-East, considering the distance and inconveniences for the people to come to Guwahati;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ):

(a) The number of suits pending for the last 3 years in the Supreme Court and in High Courts are shown in the Statement enclosed (See below).

(b) The information regarding number of suits pending upto June, 2004 are being obtained from all the High Courts and on receipt of the information, the same will be laid on the Table of the House.

(c) The Guwahati High Court has informed that there is no plan to set up a new High Court in Tripura at present.

(d) and (e) Question do not arise.

Statement
Pendency of suits

Supreme Court

As on	ACTUAL NUMBER OF FILES
31.12.2001	11
31.12.2002	10
31.12.2003	14
1.7.2004	17

High Courts

Sl. No	High Courts	Suits pending for the last three yrs.	As on
1.	Allahabad	14	31.3.04
2.	Andhra Pradesh	2	31.3.04
3.	Bombay	7860	31.3.04
4.	Calcutta	1767	30.6.03
5.	Delhi	5230	31.12.02
6.	Gujarat	46	31.03.04
7.	Gauwahati	28	31.03.03
8.	Himachal Pradesh	92	30.06.04
9.	Jammu & Kashmir	0	31.03.04
10.	Karnataka	0	30.06.04
11.	Kerala	0	31.03.04
12.	Madras	1591	31.03.04
13.	Madhya Pradesh	6	31.03.04
14.	Orissa	9	31.03.04
15.	Patna	16	31.03.04
16.	Punjab & Haryana	0	30.06.04
17.	Rajasthan	2	31.03.04
18.	Sikkim	0	30.06.04
19.	Uttaranchal	3	31.03.04
20.	Jharkhand	21714	30.06.04
21.	Chhattisgarh	—	NA
TOTAL :		38380	